

lisation of minor oilseeds and cotton seed for increasing total oil supply and augmenting domestic supply by arranging import of oilseeds and oils to the extent feasible

**Film 'Mohammad Bin Tughlak'**

135 SHRI R R SINGH DEO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether a film entitled 'Mohammad Bin Tughlak' was recently produced in Tamil Nadu by Shri Ram iswamy "Cho",

(b) whether the film was approved by Government after extensive cuts, and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) (a) to (c) Yes Sir The film 'Mohammad Bin Tughlak' was granted a 'U' certificate subject to twenty cuts on February 27, 1971. The cuts total approximately 83 meters while the total length of the film is about 4000 meters. The cuts were imposed in accordance with the Cinematograph Act

**Implementation of Recommendation of Second Central Wage Board for Sugar Industry**

136 SHRI D K PANDA . Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the recommendations of the Second Central Wage Board for Sugar Industry have been implemented ,

(b) if not, the reasons therefor ,

(c) whether Government will lay on the Table the list of sugar mills where the said recommendations have not been implemented , and

(d) what steps have been taken for implementation of the same in the Aska Co-operative Sugar Industries, Aska in the State of Orissa ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R K KHADILKAR) : (a) to (d). The information is being collected from the State Governments and will be laid on the table of the house after it is received.

**Implementation of Recommendations of Central Electricity Wage Board in Orissa**

137 SHRI D. K PANDA : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the recommendations of the Central Electricity Wage Board have been implemented by the Orissa State Electricity Board ,

(b) if so, whether the Wage scales have been refixed , and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R K KHADILKAR) : (a) to (c) Information is being collected and will be laid on the table of the House after it is received

**उर्वरकों की वितरण प्रणाली में सुधार करना**

138 डा० लक्ष्मी नारायण पान्डे क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उर्वरकों पर सरकारी नियंत्रण तथा त्रुटिपूर्ण वितरण प्रणाली के कारण किसान उनका समय पर तथा उचित ढंग से प्रयोग नहीं कर पाते हैं, और

(ख) यदि हा, तो इस सम्बन्ध में प्रक्रिया में सुधार करने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री अन्ना साहेब पी० सिन्धे) (क) जी नहीं ।